

ITEM NO.9

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).19827/2025

[Arising out of impugned final judgment and order dated 03-11-2025 in CRMPM No.2479/2025 passed by the High Court of Himachal Pradesh at Shimla]

VIPIN SINGH

Petitioner(s)

VERSUS

STATE OF HIMACHAL PRADESH

Respondent(s)

(FOR ADMISSION)

(IA No. 317043/2025 - EXEMPTION FROM FILING O.T.)

Date : 05-02-2026 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Mr. Ajay Marwah, AOR  
Mr. Ritesh Bhardwaj, Adv.  
Mr. Swaroopanad Mishra, Adv.  
Mr. Mrigank Bhardwaj, Adv.  
Ms. Dhriti Sharma, Adv.  
Mr. Rahul Kumar, Adv.

For Respondent(s)

O R D E R

As prayed for by learned counsel for the petitioner, the matter be listed on 27.02.2026.

(SAPNA BISHT)  
COURT MASTER (SH)

(ANJALI PANWAR)  
ASSISTANT REGISTRAR